NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/10/2016 AT 10.30 AM

> PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/37/2016

NAME OF THE PETITIONER(S)

: P. Duraiswamy and 2 others

NAME OF THE RESPONDENT(S)

: Coimbatore Vijay Machine Works Private Limited

& 5 others

UNDER SECTION

: 397/398

Name (in Capital)

Represented by

J. v.P. SaVil

2) R. VIDHYASHANKAR? Comalfor R. R. ASHOR WHAR

ORDER

Counsels for both the parties present and reported that settlement talks are in progress and prayed further time to report the progress. Time extended at request. Put up on 23.11.2016 at 10.30 A.M.

(Ch. Md.Sharie

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)